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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2024

NOTICE

Please take notice that the following matters listed in the Court - II on 11.09.2024, 17.09.2024 & 18.09.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1442 of 2023 & I.A. No. 5120 of 2023 (PH)	Mohit Chawla Liquidator of Lakshmi Energy and Foods Ltd. Vs. Dy. Commissioner Income Tax Central Circle 3 Ludhiana	11.09.2024	21.10.2024
2.	Comp. App. (AT) No. 225 of 2023 (PH)	Shefali Agarwal Vs. Stone Age Pvt. Ltd. & Ors.	11.09.2024	03.10.2024
3.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	11.09.2024	30.09.2024
4.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 (PH)	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	11.09.2024	04.11.2024
		With		

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5.	Competition App. (AT) No. 11 of 2020 (PH)	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	11.09.2024	04.11.2024
6.	Competition App. (AT) No. 14 of 2021 (PH)	With Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	11.09.2024	04.11.2024
7.	Comp. App. (AT) (Ins) No. 756 of 2023 (PH)	Home Krafts Avenue Vs. Jayesh Sanghrajka & Ors.	17.09.2024	22.10.2024
8.	Comp. App. (AT) No. 68 of 2024 (With Defects) (PH)	HLV Ltd. Vs. ITC Ltd. & Ors.	17.09.2024	28.10.2024
9.	Comp. App. (AT) No. 81 of 2024 (PH)	JM Financial Asset Reconstruction Company Ltd. Vs. ITC Ltd. & Ors.	17.09.2024	28.10.2024
10.	Comp. App. (AT) No. 83 of 2024 (With Defects) (PH)	With Vivek Nair & Anr. Vs. ITC Ltd. & Ors.	17.09.2024	28.10.2024
11.	Comp. App. (AT) No. 233 of 2023 (PH)	Surinder Singh & Ors. Vs. Achintya Healthcare Pvt. Ltd. & Ors.	17.09.2024	05.11.2024
12.	Comp. App. (AT) No. 2 of 2024 (PH)	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	18.09.2024	11.11.2024